

RAJASTHAN HIGH COURT

No. 15/PI/2020

Date- 19.04.2020

CIRCULAR

In view of the Guidelines issued by Ministry of Home Affairs, Government of India vide Order No. 40-3/2020-DM-I(A) dated 15.04.2020 and State Government Order No. F.33(2)Home/Gr.9/2019 dated 15.04.2020, for effective control and containment over spread of corona virus, following further directions are issued which shall remain in force w.e.f. 20.04.2020 till 03.05.2020 and/or till further orders:-

1. All the Subordinate Courts/Special Courts/Tribunals shall remain open for extremely urgent judicial work on all working days and observe the regular working hours.
2. Extremely urgent judicial work shall be discharged from 02.00 pm to 04.00 pm and the remaining time shall be for administrative work.
3. Only bare essential staff of each court shall be called on rotational basis to manage the above extremely urgent judicial work and administrative work. Remaining staff would not be required to attend the office but shall not leave headquarter and remain available at home during office timings.
4. Subject to above modifications, all the directions issued vide this office Circular No. 14/PI/2020 dated 14.04.2020 shall continue to apply.
5. Compliance of above stated guidelines issued by the Government of India and the State Government shall be ensured by all concerned.

By Order


REGISTRAR GENERAL

No. Gen/XV/42/2020/2674

Date – 19.04.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar Cum Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. PS to all Hon'ble Judges, Rajasthan High Court.
3. All the District & Sessions Judges with the request to circulate the same amongst all the Presiding Officers of their judgship.
4. Presiding Officers of all the Special Courts and Tribunals.
5. All the Bar Associations through the concerned District & Sessions Judges.
6. Registrar Classification, Rajasthan High Court, Jodhpur to upload the same on the official website of this office.


REGISTRAR GENERAL

Office of The District and Sessions Judge, Bhilwara

No. 661-730

Dated: 19/04/2020

Copy forwarded to all Presiding Officers of Bhilwara Judgeship for information and necessary compliance and this office order Number 87/Estt./2020 dated 14.04.2020 issued in furtherance of Hon'ble Rajasthan High Court Circular Number 14/PI/2020 dated 14.04.2020 for authorization of urgent work shall stand ineffective w.e.f. 20/04/2020.

1. समस्त न्यायालय भीलवाडा न्यायक्षेत्र
2. सचिव जिला विधिक सेवा प्राधिकरण भीलवाडा
3. अध्यक्ष जिला अभिभाषक संस्था भीलवाडा
4. समस्त अभिभाषक संघ भीलवाडा न्यायक्षेत्र
5. जिला कलक्टर भीलवाडा
6. जिला पुलिस अधीक्षक भीलवाडा
7. सहायक निदेशक अभियोजन भीलवाडा
8. उपाधीक्षक जिला कारागृह भीलवाडा
9. प्रभारी अधिकारी समस्त उपकारागृह भीलवाडा जिला
10. कोर्ट मैनेजर जिला न्यायालय भीलवाडा
11. सिस्टर ऑफिसर जिला न्यायालय भीलवाडा को उक्त आदेश को इस कार्यालय की वेबसाईट पर अपलोड करने हेतु एवं इस न्यायक्षेत्र के समस्त न्यायालयों व अन्य संबंधित को जरिये ई-मेल प्रेषित करने हेतु।



**District and Sessions Judge
Bhilwara**